

मध्य प्रदेश से नवगांव में रेडियो स्टेशन  
3029. श्री माधुराज अहिरवार : क्या  
सूचना और प्रसारण मंत्री यह बताने की कृपा  
करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश  
में चने गये कुछ संसद सदस्यों ने नवगांव  
(छतरपुर मध्य प्रदेश) में एक रेडियो  
स्टेशन स्थापित किये जाने की मांग की है ;

(ख) यदि हां, तो उस पर सरकार  
का क्या कार्यवाही करने का विचार है; और

(ग) उस पर कब तक निर्णय कर  
लिया जायेगा ?

सूचना और प्रसारण मंत्री (श्री के० के०  
शाह) : (क) नवगांव में एक रेडियो  
केन्द्र की स्थापना से सम्बन्धित छतरपुर की  
जिला कांग्रेस कमेटी द्वारा पारित एक प्रस्ताव  
प्राप्त हुआ है ।

(ख) और (ग). बुन्देलखण्ड क्षेत्र में  
एक रेडियो केन्द्र खोलने का प्रस्ताव है। इसकी  
स्थिति का निर्णय, तकनीकी दृष्टिकोण से  
और प्रोग्राम तैयार करने संबंधी बातों का  
ध्यान रखते हुये स्थान की उपयुक्तता का सर्वेक्षण  
करने के बाद लिया जायेगा। इस प्रायोजन  
को कार्यान्वित करने का काम तभी हाथ  
में लिया जायेगा, जब प्रपोजित साधन और  
विदेशी मुद्रा उपलब्ध हो जायेंगे।

#### Correspondence between Armed Forces Personnel and M.Ps.

3630. Shri Nitiraj Singh Chaudhary:  
Will the Minister of Defence be  
pleased to state:

(a) whether the Armed Forces per-  
sonnel are permitted to correspond  
with their representatives in Parli-  
ament;

(b) if so, the subjects on which  
they can correspond; and

(c) if not, the reasons therefor and  
whether Government propose to per-  
mit them to correspond with Members  
of Parliament as in U.K.?

The Minister of State in the Minis-  
try of Defence (Shri B. K. Bhagat):  
(a) to (c). Armed Forces personnel  
are subject to the provisions of the  
Army Act, the Navy Act and the Air  
Force Act and the rules thereunder  
as also orders issued by Government  
and the Service Headquarters. Armed  
Forces personnel are not permitted to  
conduct correspondence relating to  
Defence matters with the Members of  
Parliament direct. They are also pro-  
hibited from seeking redress of per-  
sonal grievances except through  
authorised channels. The Chiefs of  
Staff may reply to letters of Members  
of Parliament on ordinary matters  
keeping the Ministry informed. No  
change in the present position is con-  
templated.

The position obtaining in U.K. is  
not known.

#### Acquisition of Land in M.P. for Defence Purposes

3631. Shri Nitiraj Singh Chaudhary:  
Will the Minister of Defence be  
pleased to state:

(a) whether the area of Bardha and  
adjoining villages in Madhya Pradesh  
is proposed to be acquired for estab-  
lishing a Defence Establishment;

(b) if so, the total area proposed to  
be acquired and the number of fami-  
lies who would be uprooted;

(c) whether Government propose to  
provide alternative houses and lands  
to the persons to be affected by the  
acquisition; and

(d) if not, whether Government  
will consider the possibility of acquir-  
ing alternative Government Forest  
area, adjoining the aforesaid area?

The Minister of State in the Minis-  
try of Defence (Shri B. K. Bhagat):  
(a) A proposal in this regard is under  
consideration.